

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 16.11.2018 (Friday)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 203 of 2017	P. Ram Bhoopal & Ors Vs. Pragnya Riverbridge Developers Ltd & Ors	Anurag Misra	Ananya Kumar
2.	Comp. App. (AT) No. 65 of 2018	Vestal Educational Services Pvt. Ltd Vs. Shri Lanka Venkata Naga Murlidhar & Ors.	Tarun Johri	Samaksh Goyal Gagan Chawla (R3)

**For Hearing (Part Heard)**

3.	Comp. App. (AT) No. 02 of 2018	Arun Kumar Goyal & Anr. Vs. AAR KAY Chemicals Pvt. Ltd. & Ors.	Arnav Kumar	Tushita Ghosh Anuriddha Choudhury Shubhi Sharma Kamna Singh (R-2 to 9, 15 & 16)
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**For Admission (After Notice)**

4.	Comp. App. (AT) No. 01 of 2018	Atmaram B. Agarwal & Ors. Vs. Supriya Prints Pvt. Ltd. & Ors	Dr. S.K. Jain	Garima Bajaj
5.	Comp. App. (AT) No. 137 of 2018	Shri Balaji Cycle Pvt. Ltd. & Anr. Vs. ROC, NCT of Delhi & Haryana	S.P. Singh Chawla	Sanjib K. Mohanty
6.	Comp. App. (AT) No. 178 of 2018	Indra Muthuvel and Ors. Vs. S. Balasubramanian and Ors.	K.S. Mahadevan	V. Ramasubramanian, S. Gowthmam
7.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah & Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna

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*[Handwritten Signature]*  
15/11/2018

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By Order  
15.11.18  
Deputy Registrar